

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/IBC/731/2024 in IA/IBC/437/2024**

**PETITION NUMBER : IBA/826/2020**

**NAME OF THE PETITIONER : Venkataraman Subramanian(Liq)  
M/s JBM Homes Private Ltd**

**NAME OF THE RESPONDENT(S) : LICHFL Trustee Company Private Ltd  
& Ors**

**UNDER SECTION : Sec 60(5) of IBC 2016 R/w Rule 11 of  
NCLT Rules 2016**

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**ORDER**

Ld. Counsel Ms. Elamathi for the Liquidator. Ld. Counsel Mr. Srinivasan for LICHFL. Ld. Liquidator is present in person.

This is an Application to implead the 2<sup>nd</sup> Respondent Sub-Registrar, Guduvanchery as Respondent in IA/437/2024.

Applicant is directed to carry out changes in the Application IA/437/2024 and file amended Application.

**Heard and perused records.**

**Considering the reasons stated in the Petition the Application is allowed and the case is disposed off.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk